

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifteenth Lok Sabha)

SIXTH REPORT

(Presented on 20.4.2010)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixth Report.

2. The Committee met on 19 April, 2010 for –

- I. Examination of two Constitution (Amendment) Bills under rule 294(1) (a) of the Rules of Procedure.
- II. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Examination of the Constitution (Amendment) Bills

3. The Committee examined the following two Constitution (Amendment) Bills:-

- (1) The Constitution (Amendment) Bill, 2010
(Amendment of article 85) by
Shri Arjun Meghwal, M.P.

The Bill seeks to amend the Constitution with a view to provide that each House of Parliament shall sit and transact business for a minimum of one hundred and twenty days in a calendar year.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

- (2) The Constitution (Amendment) Bill, 2010
(Insertion of new article 16A)
by Dr. Sanjeev Ganesh Naik, M.P.

The Bill seeks to amend the Constitution with a view to make 'Right to Employment' a fundamental right of the citizens and also to provide for payment of unemployment allowance to all unemployed citizens till they are provided with employment.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

Classification and allocation of time to Bills

4. The Committee considered classification and allocation of time in respect of twenty-six Bills as shown in the Appendices.

5. After considering all aspects of the Bills, the Committee recommend that ten Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining sixteen Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendations

6. The Committee recommend that-

- (i) Shri Arjun Meghwal and Dr. Sanjeev Ganesh Naik be permitted to move for leave to introduce their Constitution (Amendment) Bills specified in paragraph 3 above; and
- (ii) the classification and allocation of time to twenty-six Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

19 April, 2010

29 Chaitra, 1932 (Saka)

KARIYA MUNDA,

Chairman,

Committee on Private Members'

Bills and Resolutions.

APPENDIX-I

(See para 5 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 2009 (<u>Amendment of article 1</u>) by Shri Yogi Adityanath, M.P.	89 of 2009	A	2 hours
2.	The Constitution (Amendment) Bill, 2009 (<u>Insertion of new article 25A</u>) by Shri Yogi Adityanath, M.P.	98 of 2009	A	2 hours
3.	The Forest Produce Management Board Bill, 2010 by Shri Hansraj Gangaram Ahir, M.P.	11 of 2010	A	2 hours
4.	The Cotton Growers (Remunerative Price and Welfare) Bill, 2009 by Shri Hansraj Gangaram Ahir, M.P.	124 of 2009	A	2 hours
5.	The Forest (Conservation) Amendment Bill, 2009 (<u>Insertion of new section 3C</u>) by Shri Hansraj Gangaram Ahir, M.P.	122 of 2009	A	2 hours
6.	The Constitution (Amendment) Bill, 2009 (<u>Amendment of article 253</u>) by Shri Prabodh Panda, M.P.	115 of 2009	A	2 hours
7.	The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2009 (<u>Amendment of section 21</u>) by Shrimati Sumitra Mahajan, M.P.	119 of 2009	A	2 hours
8.	The Constitution (Amendment) Bill, 2009 (<u>Amendment of article 243A</u>) by Dr. Raghuvansh Prasad Singh, M.P.	117 of 2009	A	2 hours
9.	The Abolition of Begging Bill, 2010 by Shri Prasanta Kumar Majumdar, M.P.	7 of 2010	A	2 hours
10.	The Constitution (Amendment) Bill, 2010 (<u>Amendment of the Tenth Schedule</u>) by Shri Manish Tewari, M.P.	16 of 2010	A	2 hours

APPENDIX-II

(See para 5 of the Report)
(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The High Court at Allahabad (Establishment of a Permanent Bench at Agra) Bill, 2009 by Dr. Ramshankar, M.P.	56 of 2009	B	2 hours
2.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2009 (<u>Amendment of section 2</u>) by Shri Hansraj Gangaram Ahir, M.P.	120 of 2009	B	2 hours
3.	The Special Financial Assistance to the State of Uttarakhand Bill, 2009 by Shri K.C. Singh 'Baba', M.P.	126 of 2009	B	2 hours
4.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2009 (<u>Amendment of the Schedule</u>) by Shri K.C. Singh 'Baba', M.P.	134 of 2009	B	2 hours
5.	The Meritorious Students (Assistance in Higher Studies) Bill, 2009 by Shri K.C. Singh 'Baba', M.P.	128 of 2009	B	2 hours
6.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 2010 by Shri Rajendra Agrawal, M.P.	1 of 2010	B	2 hours
7.	The High Court of Uttarakhand (Establishment of a Permanent Bench at Narendranagar) Bill, 2010 by Shri Satpal Maharaj, M.P.	2 of 2010	B	2 hours
8.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2010 (<u>Insertion of new sections 13AB, 13AC and 13AD</u>) by Shri J.P. Agarwal, M.P.	4 of 2010	B	2 hours
9.	The Cultural Heritage Conservation Bill, 2010 by Shri J.P. Agarwal, M.P.	5 of 2010	B	2 hours
10.	The Uniform Education Bill, 2010 by Shri J.P. Agarwal, M.P.	12 of 2010	B	2 hours

1	2	3	4	5
11.	The Private Schools (Regulation) Bill, 2010 by Shri Bhausahab Rajaram Wakchaure, M.P.	13 of 2010	B	2 hours
12.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2010 (<u>Amendment of the Schedule</u>) by Shri Nishikant Dubey, M.P.	6 of 2010	B	2 hours
13.	The Plantations Labour (Amendment) Bill, 2010 (<u>Insertion of new Chapter IVA, etc.</u>) by Adv. P.T. Thomas, M.P.	14 of 2010	B	2 hours
14.	The Payment of Bonus (Amendment) Bill, 2010 (<u>Amendment of section 2, etc.</u>) by Adv. P.T. Thomas, M.P.	15 of 2010	B	2 hours
15.	The Population Control Bill, 2010 by Shri Prasanta Kumar Majumdar, M.P.	8 of 2010	B	2 hours
16.	The Compulsory Teaching of Yoga in Educational Institutions Bill, 2010 by Shri Satpal Maharaj, M.P.	9 of 2010	B	2 hours
